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ITEM NO.102

COURT NO.6

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 2735-2736 OF 2005

MADHAVIAMMA & ORS.

Appellant (s)

VERSUS

S. PRASANNAKUMARI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/03/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Appellant(s) Mr. Romy Chacko,Adv.  
Mr. Varun Mudgal,Adv.

For Respondent(s) Ms. Bina Madhavan,Adv.  
Ms. Praseena E.Joseph,Adv.  
  
Mr. P. Narasimhan ,Adv  
  
Mr. S. Balakrishnan,Sr.Adv.  
Mr. Subramonium Prasad ,Adv  
Mr. S.N. Jha,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Hearing concluded. Judgment reserved.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Court Master